

Act 1971 "temporary occupation in relation to any public premises means occupation by any person on the basis of any order of allotment made under the authority of the Central Government, a State Government, the Government of a Union Territory or a Statutory Authority for a total period (including the extended period, if any) which is less than thirty days." However, occupation of houses meant for service personnel and allotted to civilian employees are liable to be cancelled as and when the accommodation is required for use of Service personnel.

Illegal Mining of Valuable Stones

5216. SHRI R. L. P. VERMA : Will the Minister of STEEL AND MINES be pleased to state:-

(a) whether valuable stones in Koderma District (Bihar) are being extracted illegally;

(b) details of loss of revenue to the Government on this count; and

(c) the measures taken by the Government to check illegal activities in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) As per the information furnished by the State Government of Bihar, complaints about illegal mining of semi-precious stones in the Indarwa Forest area within the district of Koderma have been received.

No firm estimate on the loss of revenue has been made so far but the loss estimated is substantial. Eleven First Information Reports have been lodged by the concerned District Mining Officer so far. The Forest Department has also lodged forty three First Information Reports in which 169 persons have been made accused. A number of surprise raids have been conducted by the District Forest Officer Station House officer, and Deputy Superintendent of Police with the help of Police Force in the District. Since the concerned area is a forest area, in order to impose a check on illegal mining, measures for appointment of forest guards, filling up of ditches and fencing of area have been initiated.

New Suburban Railway between Sion and Matunga in Mumbai

5217. DR. SUBRAMANIAN SWAMY : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have received any representation for creating a new Suburban Railway between Sion and Matunga in Mumbai;

(b) if so, the details thereof; and

(c) the Government's response thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir. Ministry of Railways have not received any representation for creating a new Suburban Railway line between Sion and Matunga in Mumbai.

(b) and (c) Do not arise. 8D

AC Tier in Ranikhet Express

5218. SHRI D.S. AHIRE : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to provide AC 3 Tier facility in Ranikhet Express;

(b) if so, the time by which the final decision is likely to be taken in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

(c) Provision of A.C. 3 tier sleeper coach on 5013/5014 Ranikhet Express is technically not feasible at present as this train is running with vacuum brake rakes whereas A.C. 3 tier sleeper coaches are equipped with air brake system.

[Translation]

Testing of Lime by BALCO

5219. SHRI PUNNULAL MOHALE : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the lime supplied by lime industries is tested through B.I.S. system by Bharat Aluminium Company Ltd. Korba;

(b) if so, the date on which the B.I.S. (I.S.I.) testing system was abandoned by BALCO during 1998;

(c) whether lime of Sarvamangla Lime Industries and Vijay Lime Industries found sub-standard in B.I.S. testing system;

(d) if so, the details thereof;

(e) whether I.S.I. (B.I.S.) system was changed in 1998 after the lime found sub-standard; and

(f) if so, by whose order the testing system was changed?